

FORM G		
INVITATION FOR EXPRESSION OF INTEREST		
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016		
RELEVANT PARTICULARS		
1	Name of the corporate debtor	TARA HOSPITALITY PRIVATE LIMITED
2	Date of incorporation of corporate debtor	23-09-2013
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4	Corporate identity number / limited liability identification number of corporate debtors	U55101MH2013PTC248461
5	Address of the registered office and principal office (if any) of corporate debtor	Office No. A-112, Plot No. 53 Sector - 15, CBD Belapur Navi Mumbai Thane MH 400614 IN
6	Insolvency commencement date of the corporate debtor	25-11-2019 (being the date of delivery of Order by NCLT, Mumbai)
7	Date of invitation of expression of interest	08-02-2020
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum Tangible Net worth of RA must be INR 5 Crores The interested parties / prospective Resolution Applicant shall submit Expression of Interest in accordance with sub regulation 7 of Regulation 36A of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"). The eligibility criteria is mentioned in the detailed invitation of Expression of Interest to submit Resolution Plan pursuant to sub Regulation (3) (a) of Regulation 36A of the CIRP Regulations, which is available at – Office No. 3, Sukh Sagar CHS, Akurli Cross Road No. 1, Kandivali East, Mumbai – 400101. The same can also be obtained via email at rp.tarahospitality@gmail.com
9	Norms of ineligibility applicable under section 29A are available at:	Norms of ineligibility applicable under section 29A can be obtained by email to rp.tarahospitality@gmail.com and also available at IBBI's website www.ibbi.gov.in
10	Last date for receipt of expression of interest	23-02-2020
11	Date of issue of provisional list of prospective resolution applicants	04-03-2020
12	Last date for submission of objections to provisional list	09-03-2020
13	Date of issue of final list of prospective resolution applicants	19-03-2020
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04-03-2020
15	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Resolution Applicant(s) included in provisional / final list will be provided evaluation matrix, information memorandum, request for resolution plan and format of confidentiality undertaking. RA shall send a request addressed to rp.tarahospitality@gmail.com . IM and access to data room will be provided on submission of executed Confidentiality Undertaking as per Section 29(2) of IBC and sub regulation 7(g) of Regulation 36A of CIRP Regulations at the sole discretion of the RP/ CoC.
16	Last date for submission of resolution plans	08-04-2020



17	Manner of submitting resolution plans to resolution professional	The prospective resolution applicant (s) are first required to submit their Expression of Interest along with document in support of their eligibility criteria via email to rp.tarahospitality@gmail.com The prospective resolution applicant(s) are required to submit refundable and non-interest bearing Earnest Money Deposit of Rs. One Core at address mentioned in serial number 21 along with hard copy of documents. The format of EOI may be requested at rp.tarahospitality@gmail.com The Prospective Resolution Applicant(s) shortlisted by Resolution Professional (RP) after considering their EOI with refundable and non-interest-bearing Earnest Money Deposit of Rs. One Crore shall after receipt of request for Resolution Plan from RP submit Resolution Plan to RP through email and physical copy in sealed envelope both at the address mentioned above on or before the last date of submission of Resolution Plan(s), as mentioned in clause 16 above (i.e. on or before 08-04-2020)
18	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	23-04-2020
19	Name and registration number of the resolution professional	Rakesh Kumar Tulsyan IBBI/IPA-001/IP/P-01144/2018-19/11970
20	Name, Address and e-mail of the resolution professional, as registered with the Board	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101 tulsyanrk@gmail.com
21	Address and email to be used for correspondence with the resolution professional	Office No. 3, Sukh Sagar CHS, Akurli Cross Road No. 1, Kandivali East Station, Mumbai 400 101 rp.tarahospitality@gmail.com
22	Further Details are available at or with	Rakesh Kumar Tulsyan – tulsyanrk@gmail.com
23	Date of publication of Form G	08-02-2020

Notes: –

1. The RP/COC shall have discretion to change the criteria for the EOI at any point of time.
2. The RP/ COC reserve right to cancel/ modify the process/ application without assigning any reason and without any liability whatsoever.
3. Detailed invitation for expression of interest specifying criteria, ineligibility norms under section 29A of Code etc. can be requested through email on rp.tarahospitality@gmail.com
4. All EOI received will be reviewed by the RP as well as the CoC and thereafter further information / documents related to the process will be provided to the shortlisted parties.

Sd/

Rakesh Kumar Tulsyan

Resolution Professional of J D Engineer Surveyors Private Limited

Registration No. IBBI/IPA-001/IP/P-01144/2018-19/11970

Registered Address: B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101

Registered Email ID: tulsyanrk@gmail.com

Date: 08-02-2020

Place: Mumbai

